

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1547
ANSWERED ON:09.08.2011
PLACEMENT AGENCIES
Tarai Shri Bibhu Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of involvement of placement agencies in human trafficking involving women and children in the country including the National Capital Territory of Delhi, Punjab and Rajasthan;
- (b) if so, the reaction of the Government thereto alongwith the action taken against the agencies involved in such activity;
- (c) whether the Union Government has issued any guidelines to the State Governments to stop such cases;
- (d) if so, the details thereof and the reaction of the State Governments in this regard; and
- (e) the other corrective measures taken/ being taken by the Government to check the same?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Instances of alleged human trafficking by placement agencies have been reported. These cases are registered and investigated as per law.
- (c) & (d): A detailed advisory dated 09.09.2009 has been issued to all State Governments and UT Administrations to deal with the crime of trafficking in a holistic manner and to evolve an effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators. State Governments/ UT Administrations are taking necessary action as per the advisory.
- (e): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate Course on Anti Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores in the year 2010-11. Ministry of Women & Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.